

Live Registers of the Employment Exchanges in Punjab on the 31st July, 1959?

The Deputy Minister of Labour (Shri Abid Ali): The information as on the 31st July 1959 is not available. The position at the end of June 1959 is given below:

Category	Number on the Live Register as on 30th June, 1959
1	2
Graduates	1,359
Intermediates	1,437
Matriculates	16,376
<b>TOTAL</b>	<b>19,172</b>

#### Small Scale and Cottage Industries in Bombay

2150. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any schemes for the development of small scale and cottage industries in Bombay State during the year 1959-60 have been sanctioned;

(b) if so, the amount proposed to be spent thereon; and

(c) the nature of schemes?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). According to the present procedure, continuing schemes of small scale and cottage industries are sanctioned by the State Governments under their normal procedure and no sanction is required from the Central Government. Only in case of new schemes technical approval of Government of India is necessary. The details of the amount sanctioned and the nature of the sanctioned schemes are shown in the statement laid on the Table. [See Appendix III, annexure No. 127].

#### Community Receiving Sets for Bombay

2151. Shri Pangarkar: Will the Minister of Information and Broad-

casting be pleased to state the number of community receiving sets supplied to Bombay State during 1958-59?

The Minister of Information and Broadcasting (Dr. Keskar): During 1958-59, 2195 community receiving sets were supplied to the Bombay State under the Central Government's Subsidy Scheme.

#### P.I.B. Branch Offices in Bombay

2152. Shri Pangarkar: Will the Minister of Information and Broadcasting be pleased to state the number of branch offices of the Press Information Bureau which have been working during 1958-59 in Bombay State?

The Minister of Information and Broadcasting (Dr. Keskar): Two branch offices have been working in Bombay State, i.e., at Bombay and Nagpur.

#### Export of Black Pepper to U.S.A.

2153. Shrimati Mafta Ahmed: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there is a big fall in our supply of Black Pepper to U.S.A.;

(b) if so, the reasons therefor; and

(c) the corresponding figures of value received therefrom in 1958-59?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (c). There was only a slight decline which can be attributed to normal market fluctuations. During 1957-58 the export was of the value of Rs. 80.23 lakhs as compared to Rs. 78.22 lakhs in 1958-59.

(b) Mainly competition from the cheaper varieties of pepper from other sources.

#### Productivity Team's Visit to America and Japan

2154. Shri N. M. Deb: Will the Minister of Commerce and Industry be pleased to refer to the reply given

to Unstarred Question No. 857 on the 14th August, 1959 and state:

(a) whether Government have arranged the visit of productivity teams to America and Japan; and

(b) if so, the composition of such teams?

The Minister of Industry (Shri Manubhai Shah): (a) The teams referred are sent by the National Productivity Council, not by the Government of India.

(b) The composition of teams so far sent out is given in the statement laid on Table. [See Appendix III, annexure No. 128]. For the teams to be sent out in future, the composition is determined from time to time. The criteria governing the composition of such teams are contained in the booklet entitled "Productivity Teams" copies of which have been supplied by the National Productivity Council to all the Members of the Parliament.

#### Unsold Handloom Goods in Orissa

2155. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to state:

(a) the present stock of unsold handloom goods in the co-operative sector in Orissa State; and

(b) the steps taken to dispose of such unsold stock of handloom goods in Orissa?

The Minister of Commerce (Shri Kanungo): (a) 3,72,488 yards as at the end of March 1959, the latest month for which information is available.

(b) No special steps have been taken.

#### Wool Development Council

2156. Shri Karni Singhji: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 726 on the 23rd February, 1959 and state:

(a) whether Government have since received the recommendations of the

Wool Development Council made at their meeting held in Rajasthan on the 3rd February, 1959;

(b) if so, the nature of the recommendations; and

(c) whether a copy of these recommendations will be laid on the Table?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The Council recommended some measures to be taken to increase export of woollen goods, effect improvements in woollen cottage industry and better the quality of indigenous woollen yarn.

(c) No, Sir; a copy of the Annual Report of Development Council for Woollen Industry during 1958-59 incorporating all the recommendations will be placed on the Table of the House in due course.

#### Lemongrass Oil

2157. Shri Manabendra Shah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the production of Lemongrass Oil this year is expected to be only 50 per cent of the last year; and

(b) if so, the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) The production of Lemongrass Oil during the current year is estimated to be 30 to 35 per cent less than that of last year.

(b) Over-production during 1958 in India and abroad coupled with the competition to the crop from Tapioca and the availability of alternate sources of Citral, namely, Synthetic Citral, and Citral obtained from oil of *Litsea Cubeba* (an oil of Chinese origin), resulted in the fall of prices in the international market. Incentive to production was, therefore, lost and hence the fall in the acreage under this crop.